

generation by DVC, installation of diesel generating sets, etc. to improve the coal production in the Bihar-Bengal belt which is the prime source of coking coal production in the country; and

- (vi) supplementing the indigenous availability by import of higher-grade, low-ash coking coal.

#### **Excise Relief to Refrigeration Industry**

1439. SHRI M. RAM GOPAL REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether All India Air Conditioning and Refrigeration Association has urged Government for excise cut on refrigeration industry; and

(b) if so, the reaction of Government to it?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir

(b) The request of All India Air Conditioning and Refrigeration Association was examined by the Government, but it has not been possible to accede to it.

#### **National Policy on Wages, Income and Prices**

1440. SHRI LAKSHMAN MALLICK: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to formulate a national policy on wages, income and prices; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) & (b).

The new Government has not yet had occasion to consider and take a view on the wide range of issues relating to the formulation of a national policy on wages, incomes, and prices.

#### **Pressure from Multi-Nationals Drug Firms to Lift Ban on Export of Rhesus Monkeys**

1441 SHRI CHANDRABHAN AT-HARE PATIL: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that multi-national drug firms are putting intense pressure on Government to lift ban on the export of rhesus monkeys for warfare experiments; and

(b) if so, what is the reaction of Government to save the monkeys from being subjected to cruel nuclear and napalm experiments?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): (a) Representations have been received from importing countries for allowing export of rhesus monkeys from India for bio-medical research purposes and production of polio vaccines.

(b) There is no proposal at present to allow export of rhesus monkeys.

#### **Income-Tax Payers below Rupees One lakh in Gujarat**

1442. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) how many income-tax payers below Rupees one lakh are in Gujarat;

(b) how much amount is pending as dues and interest against them separately; and

(c) how much amount Government waived on original amount and interest, separately?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):** (a) As of 31-12-79 there were 4,39,589 current assessments with income below Rs. 1 lakh in the Commissioners' charges in Gujarat for disposal during the year. Such assessments by and large, correspond to the number of taxpayers.

(b) The requisite information is not readily available and the collection of such information would involve considerable time and labour. If the Hon'ble Member desires to have information in any particular case, the same can be collected and furnished. However, the total demand outstanding as on 31-12-79 in Gujarat charges was as under:—

'Tax in arrears'	Rs. 35.58 crores
Demand created but not fallen due for collection	Rs. 25.15 crores

(c) The required information is not readily available. However, the total amount of tax including interest written off as irrecoverable during the year 1978-79 in Commissioners' charges of Gujarat was Rs. 1.65 crores.

#### Export of Woollen Clothes and Woollen Garments

1443. SHRI D. P. JADEJA: Will the minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

#### Statement

*Comparative Statement of Export of Woollen Garments and Fabrics*

Value : in R. Lakhs

	1978-79	April-Dec. 1979	April-Dec. 1979
Garments . . . . .	115 29	76 48	106 27
Fabrics . . . . .	209 77	192 55	157 78
Total for Garments and Fabrics . . . . .	325 06	269 03	264 05

N.B. : Figures are Provisional  
Source : Wool and Woollens Export Promotion Council.

(a) the value of woollen garments and woollen clothes exported by India during the years 1978-79 and 1979-80;

(b) whether the export of woollen products has declined;

(c) if so, the reasons thereof;

(d) whether Government are providing certain facilities to increase their export; and

(e) if so, the details of facilities provided?

**THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) A statement showing exports during 1978-79, April—December, 1979 and April—December, 1978 is enclosed.

(b) and (c). Provisional figures of exports of woollen garments show some decline in exports; on the other hand there has been an increase in exports of fabrics. The final picture will, however, emerge only when late returns are accounted for.

(d) and (e). Various export incentives are available to exporters of wool and woollen products. These include:

- (i) Cash Compensatory Support;
- (ii) Import replenishment;
- (iii) Drawback of duty.